NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

C.P. (IB)/57(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: **IDBI TRUSTEESHIP SERVICES LIMITED**

V/s MR. DEEPAK RAHEJA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Ryan D'souza, Advocate a/w Mr. Zaid Mansuri, Advocate i/b DSK Legal appeared for the Financial Creditor.
2. Mr. Devarajan Raman for the RP.
3. RP report is on record.
4. Two weeks' time is granted to the Personal Guarantor to file their reply and serve copy of the reply to the Financial Creditor at least two days before the next date of hearing.
5. List this matter for final hearing on **13.06.2024**.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna